

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2848  
ANSWERED ON:19.03.2008  
CONSTRUCTION WORK ON PROJECTS WITHOUT FOREST CLEARANCE  
Barad Shri Jashubhai Dhanabhai

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government of Gujarat has started construction and other works on some Projects without getting forest clearance;
- (b) if so, whether these works / projects involve forest land including wildlife sanctuary; and
- (c) if so, the steps taken / to be taken by the Government to save forest bio-diversity?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI S. REGUPATHY)

(a) to (c) The Ministry of Environment and Forests has not received any information so far on constructional activities involving forest land including wildlife sanctuary in the State of Gujarat without obtaining approval under the Forest (Conservation) Act, 1980. However, factual information is being collected from the State Government of Gujrat, which will be placed before the House as soon as the same is received.